

was the temptation of the contractor in the prohibited category? Mr. Shiv Shankar, you are not telling the truth. These seven categories which have been prohibited are of permanent nature of jobs for loading and unloading, overburden, soft coking. So there is something more than that. It is because of collusion at the top with the contractors that you are giving contract under this category. And is it not a fact that in Krishna Coal or in Copa Coal, in the entire coal belt, it is the contractors' workers who get killed in the mine accident and they are not getting a single paisa of compensation on the ground that they do not belong to Coal India. Slaughter is going on, plunder is going on, violation of the Government notification is going on. But nobody bothers about Coal India. (*Interruptions*).

Last point and I would sit down. Would you please the House candidly about one thing? One Nirmal Singh, General Manager of Singareni Collieries, while he was going to be in the thermal power station, a henchman of Wadhera, is giving the largest contract for transportation. And for every contract Mr. Wadhera and Mr. Nirmal Singh are getting one rupee each. Would you inquire into that fact?

SHRI P. SHIV SHANKAR: Sir, on the first part of the question, my friend has referred to certain figures, I have said that the rise in expenditure is because of the intensity of the activity.

SHRI KALYAN ROY: Is that why the production is going down?

SHRI P. SHIV SHANKAR: It is because of the intensive activity. (*Interruptions*) May I be permitted to continue? Sir, there has been more expenditure on the civil works like construction of houses for the workers and so on. Because of this, there has been a rise in the expenditure. I do agree with some of the figures that have been given by my friend. I am only trying to meet that point as to why there had been an increase in expenditure. It is this part that I am trying to meet by saying that in various

items of expenditure, civil works and washeries, etc., in all these items, because of the intensity of the activity, there had been more expenditure. Now my friend has asked about the prosecutions with reference to the prohibited categories where the notification was issued. It is true that with reference to the prohibited categories, as I said in the earlier answer, there had been some practical difficulties. Now because of those practical difficulties, this issue was taken up with the Labour Ministry. About the notification and its modifications, some special committee has been constituted. The matter is being gone into. It is not as though it is a case of two governments. But certainly the Labour Ministry has got to prosecute it there is a violation and we have to take...

SHRI KALYAN ROY: The Labour Ministry has to file a prosecution and you have to pursue it.

SHRI P. SHIV SHANKAR: Mr. Roy, there had been some practical difficulties.

I am not going into that question because the time is up. I would have given the details of what practical difficulties were there. I do take note of the anxiety that has been expressed by my hon. friend. I am also anxious about it. Certain steps, as I said, are being taken, and we will continue to take them.

MR. DEPUTY CHAIRMAN: Question Hour is over. Now papers to be laid.

SHRI PILOO MODY: You are the Acting Chairman. You can act like the Chairman and leave at twelve, Sir.

MR. DEPUTY CHAIRMAN: You claim to be wiser. You should say something which is more reasonable.

WRITTEN ANSWERS TO QUESTIONS

Proposal to set up a thermal power station in IB valley of Orissa

101. SHRI JAGADISH JANI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have any proposal under their consideration for setting

up a thermal power station in Ib Valley of Orissa; and

(b) if so, by when such a proposal is going to be finalised?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) and (b) The Project Report for setting up of a thermal power station of 4x210 MW at Baniadipali in Sambalpur District of Orissa for utilisation of Ib valley power grade coal has been received from the Government of Orissa. The Project Report envisages the commissioning of the first Unit of 210 MW by April, 1989 with subsequent units being commissioned at successive intervals of 6 months each. The necessary inputs such as coal linkage clearance from environmental angle availability of water availability of infrastructural facilities etc., are required to be tied up before the project proposal can be techno-economically appraised.

WRITTEN ANSWERS TO QUESTIONS

Telecast of children films

*105. **SHRI M. BASAVARAJU:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to telecast full length feature films (e.g. Tarzan series) specially for children;

(b) if so, by when such a proposal is likely to be implemented; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b) Suitable feature films specially for children are being regularly telecast by Doordarshan Kendras.

(c) Does not arise.

Shortage of Photographers to cover Asiad

*106. **SHRI SURESH KALMADI:**
SHRI ARVIND GANESH KULKARNI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is shortage of photographers who could cover the Asiad to be held in November this year;

(b) if so, what arrangements have been made by Government to meet the shortage; and

(c) whether any foreign photographers have been called for the purpose and if so, on what terms?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Supply of Poor Quality Coal to Power Plants

*107. **SHRI HARVENDRA SINGH HANSPAL:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that poor quality of coal supplied to the power plants has been the major cause of poor generation of power in the country;

(b) whether at the last meeting of the Chief Ministers this serious concern of the States was conveyed to him and demands were made for better quality coal;

(c) if so, what is Government's reaction in the matter; and

(d) what steps are being taken by Government to supply suitable coal to the power plants?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) to (d) A number of Chief Ministers and Power